

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI SOMPAL): (a) and (b) Uranium deposits have been located at Lambapur-Yellapur and Yellapur-Peddagattu in Nalgonda district of Andhra Pradesh. Reserves of about 1650 tonnes of Uranium Oxide with 0.09% of U308 grade have been established at Lambapur and 1800 tonnes of Uranium Oxide with 0.055% U308 grade at Peddagattu. An additional 2300 tonnes is inferred in Yellapur-Peddagattu with an average grade of 0.123% of U308.

On the basis of satellite imagery, ground radiometric studies and gamma-ray measurements, significant uranium anomalies have also been located at Gogi in Gulbarga district of Karnataka. The estimation of Reserve in this area is yet to be completed.

(c) Future utilisation of these deposits, would depend on establishment of techno-economic viability of mining thereof and actual mining being taken up.

#### Y2K Problem

2674. SHRI RAJNATH SINGH SURYA : Will the Minister of ELECTRONICS be pleased to state:

(a) whether it is a fact that there is a lot of confusion regarding Y2K problem in our country and adequate measures are not being taken to tackle this;

(b) apart from giving ads in media, does DOE have an action plan for taking care of this by helping other sectors of the Government;

(c) if so, details thereof; and

(d) if not, reasons therefor and by when it propose to do so?

THE MINISTER OF EXTERNAL AFFAIRS AND THE MINISTER OF ELECTRONICS (SHRI JASWANT SINGH): (a) No, Sir. The overall coordination of Y2K problem is being organised through a High Level

Empowered Action Force under the Chairmanship of Member, Planning Commission. The composition and Terms of Reference of the Action Force are given in the statement (See below).

(b) and (c) Yes, Sir. The Department of Electronics has been sensitizing various Government Departments, State Administrations and Organisations as well as the private sector about this problem and the need to take steps in time to solve the problem. Industry Associations have also been involved in the process. Nodal Officers have been appointed for each Central Government Department and State Governments. Progress in important sectors is being monitored regularly. A Website "y2k.gov.in" and a Help Desk has been created to provide the information relating to this problem. DOE is working closely with the Y2K High Level Empowered Action Force. DOE has also set up a Y2K Action Group to address and manage related issues pertaining to its own organisations and in the electronic sector.

Chartered Accountants have been required to check for Y2K compliance and give a certificate while auditing financial year 1998-99. Securities and Exchange Board of India (SEBI) has required companies desirous of listing to make disclosure on Y2K compliance. The expenditure on Y2K compliance shall be treated as revenue expenditure and shall therefore, be tax exempt.

(d) Does not arise.

#### Statement

*Subject: Constitution of High Level Empowered Action Force on Managing the Impact of Year 2000 Problem in India.*

Following is the composition:

1. Member(A) Chairman  
Planning  
Commission

2.	Special Secretary, Planning Commission & Director General, NIC	Member-Convener
3.	Secretary (Expenditure)	Member
4.	Secretary, Department of Electronics	Member
5.	Secretary, Department of Telecommunications	Member
6.	Secretary, Defence	Member
7.	Chairman, State Bank of India	Member
8.	Chairman, Railway Board	Member
9.	President, CII	Member
10.	President FICCI	Member
11.	President MAIT	Member
12.	Executive Director, NASSCOM	Member

The Terms of Reference of the Action Force are as follows:

- (i) To identify critical sectors in the country which are required to be monitored for handling the year 2000 Problem in the country.
- (ii) To get Sector-specific action plan prepared by the respective organisations/agencies for remedial work related to the year 2000 Problem.
- (iii) Periodically monitor the implementation of the Action Plans.
- (iv) To make plans for awareness building among the affected categories of organizations, the Parliament, the Press and the Public.
- (v) To take necessary steps for the establishment of a corpus fund of Rs. 700 crores to address the Year 2000 Problem in India.

(vi) To evolve a mechanism for providing financial support, out of the corpus fund, to various government organizations/PSUs/Companies and other affected organizations/activities in handling the impact of year 2000 problem on the computer based activities and services offered by them.

(vii) To keep contingent action plans for various sectors in readiness to meet possible post 1999 outbreak situations.

#### भारतीय विदेश नीति

2675. श्री गोपाल सिंह जी० सोलंकी: क्या विदेश मंत्री यह बताने कृपा करेंगे कि:

(क) वर्तमान विदेश नीति किस दृष्टिकोण और मानदंडों पर आधारित है;

(ख) क्या सरकार ने अंतरराष्ट्रीय स्तर पर हो रही घटनाओं और नीतियों का वर्तमान विदेश नीति के दायरे के अंदर आकलन किया है;

(ग) क्या भारतीय विदेश नीति सार्क देशों के साथ द्विपक्षीय संबंधों को सुदृढ़ बनाने में सफल हुई है; और

(घ) सरकार ने वर्तमान विदेश नीति की अब तक कितनी बार समीक्षा की है?

विदेश मंत्री (श्री जसवंत सिंह): (क) हमारी विदेश नीति के मूल सिद्धान्त तथा उद्देश्य भारत की क्षेत्रीय अखण्डता के अनुरक्षण, उसकी सुरक्षा तथा ऐसी राष्ट्रीय पहचान पर आधारित है जो न्याय एवं समानता सहित लोगों के सामाजिक आर्थिक विकास को सुनिश्चित करते हुए एक बहुलवादी, प्रजातांत्रिक और धर्मनिरपेक्ष समाज से युक्त हो। हमारी विदेश नीति सदैव सुस्पष्ट सिद्धान्तों पर आधारित रही है और हमारी नीति निर्माण और कार्रवाइयों सदैव स्वतंत्र सोच और स्वतंत्र कार्रवाई द्वारा निर्देशित है।

(ख) जी, हां। उपर्युक्त पैरामीटरों के भीतर हमारी नीतियों का आकलन किया जाता है।

(ग) जी हां हमारे पड़ोसियों तथा विशेष तौर पर सार्क देशों के संबंध में हमारी नीति निरंतर मैत्री, अच्छे और पड़ोसी सहयोग तथा आपसी लाभकारी संबंधों की हमारी इच्छा पर आधारित रही है। ये उद्देश्य उपर्युक्त सिद्धान्तों पर आधारित हैं।